

**Natural Gas and Petroleum extraction**

2846. SHRI DEREK O' BRIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether studies have been undertaken by the Ministry to examine Natural Gas and Petroleum extraction potential of the country; and
- (b) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Ministry of Petroleum and Natural Gas (MoP&NG) had approved constitution of a Multi Organization Team comprising of representatives of Oil and Natural Gas Corporation Limited (ONGC), Oil India Limited (OIL) and Directorate General Hydrocarbons (DGH) to carry out re-assessment of Hydrocarbon Resources of India in all its 26 sedimentary basins in 2014.

The reassessment study of conventional hydrocarbon resources was completed in November 2017 and the same has been approved by MoP&NG.

The prognosticated conventional hydrocarbon resources in 26 sedimentary basins of the country are of the order of 41.87 billion tones (oil and oil equivalent of gas).

**Gas agencies in Chhattisgarh**

†2847. SHRI RAM VICHAR NETAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of gas agencies existing in Mana region of Raipur district in Chhattisgarh at present;
- (b) whether it is a fact that local people are facing many difficulties because of the lack of gas agencies in the Mana region of Raipur district, if so, the details thereof;
- (c) whether Government has received any letter for the establishment of new gas agencies in Mana region from the local representatives; and
- (d) if so, the details thereof and the steps being taken by Government in this regard?

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†Original notice of the question was received in Hindi.